## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:309 ANSWERED ON:26.02.2013 COAL MINING OPERATIONS Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

## Will the Minister of COAL be pleased to state:

(a) whether the Government has any proposal to run some of the Coal India Limited coal blocks through private coal companies;

(b) if so, whether the Government has worked out the modalities for such operation of coal mines in various States;

(c) if so, the details thereof;

(d) the extent to which such steps is likely to enhance coal production in the country;

(e) the details of the targets of production of coal fixed for the 12th Five Year Plan period; and

(f) the steps taken/being taken by the Government to achieve the targets?

## Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (d): Coal India Limited (CIL) outsources some of the activities in their mines like overburden removal, coal extraction etc. CIL has already undertaken outsourcing in some of their mines. However, a more comprehensive proposal to develop some of the blocks through engaging Mine Developer Operator (MDO) is under consideration.

(e): The target of production of coal fixed for the terminal year (2016-17) of 12th Five Year Plan period is 795 million tonne (Mt.) including 615 Mt. for Coal India Limited (CIL); 57 Mt. for Singareni Collieries Company Limited (SCCL); 100 Mt for captive mines and 23 Mt for others.

(f): Ministry of Coal is in regular touch with the Central Government/ State Government authorities to address the issues related to Environmental Clearance (EC), Forest Clearance (FC), Land Acquisition (LR), Rehabilitation & Resettlement (R&R), Law and Order, Coal evacuation through Railways etc. to ensure timely implementation of the projects and achieving the planned production targets. Further, rigorous monitoring of implementation of projects and other related issues is also taken up by the Ministry periodically.